

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3811**  
ANSWERED ON 08<sup>TH</sup> DECEMBER, 2016

**STATUS OF HIGH RISK PROJECTS**

3811. SHRI CH. MALLA REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

(a) whether any study has been conducted by CRISIL on the progress of high-risk projects, if so, the details thereof;

(b) whether a CRISIL study says an analysis of 85 under construction and 104 operational Build Operate and Transfer (BOT) and annuity projects awarded by NHAI shows there has been a 13% reduction in high-risk projects over the past fiscal;

(c) if so, the factual position thereof;

(d) whether this sets to pick up private participation, if so, the details thereof; and

(e) the steps taken by the Government in this regard?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) Yes Madam, In October, 2016, Credit Rating Information Services of India Limited (CRISIL) has published a report on Highways Construction with title 'New roads, Old pain' which is available in public domain. The report outlined that Highway building in the country has improved, but many projects are still hobbling. The actual position is that a total of 73 National Highway projects with aggregate length of around 8310 km were stalled due to various reasons including delays in land acquisition and utility shifting, non-availability of Soil/Aggregates, poor performance of contractors, delay in statutory clearances, public agitation, disputes etc. Most of such projects have effectively been put back on track. Out of these 73 projects, 10 are still stalled. To revive stalled/languishing highways projects, Government has permitted one time fund infusion to revive and physically complete such projects under Public-Private Partnership (PPP) mode and has also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase fund flow into the highway sector. Various steps have also been taken by the Government/National Highways Authority of India (NHAI) to remove the hurdles affecting the construction of national highway projects including streamlining of land acquisition and regulatory clearances, close coordination with other ministries, revamped Disputes Resolution Mechanism etc.

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